

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 389 OF 2017

Dated: 4th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Century Textiles and Industries Limited	Appellant(s)
Vs.		
Central Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Anchit Sripat

ORDER

Learned counsel, Mr. Anchit Sripat, appearing for the appellant prays for four weeks' time to file the rejoinder.

Submissions made by the learned counsel appearing for appellant, as stated above, are placed on record.

Rejoinder may be filed on or before 03.05.2018 after serving copy on the other side.

List the matter on **08.05.2018** as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

ss/kt